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T. Ganesh & Ors. Vrs. UOI

Orders/Directions Sl. No. 4

O.A. No. 1107 of 2012

Order dated: 17.01.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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None appears for the applicant on the first call.

Accordingly, the matter was passed over. On the second call also none appeared.

Defects have not been removed as per scrutiny list of the Registry. Accordingly, the applicant be informed by the Registry that if steps are not taken to remove the defects within 15 days, the O.A. shall stand dismissed without further reference to the Bench.

Registry is directed to intimate the applicant in the address given in the cause title during the course of the day.


MEMBER(Admn.)


MEMBER(Judl.)

RK